

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.05.2018**

NAME OF THE PARTIES: **Piramyd Retail and Mechandising Pvt. Ltd.**

v/s.

ROC, Mumbai

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

ORDER

21. CP 802/66/MB/2018

At request of the parties, list this matter on 11.7.2018.

Sd/-

RAVIKUMAR DURASAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)